

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 794 of 2019**

**IN THE MATTER OF:**

Manish Saxena .... Appellant

Vs

Pushpanjali Realms and Infratech Ltd. .... Respondent

**Present:**

**For Appellant:           None.**

**ORDER**

**05.08.2019**       This matter was called out, but none appeared for the Appellant. Even on second call nobody is present for the Appellant.

If on the next date also nobody appears for the Appellant, this Tribunal may have to pass adverse orders against the Appellant.

List the Appeal 'for admission (fresh cases)' on **14<sup>th</sup> August, 2019**.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)